

राष्ट्रीय हरित अधिकरण/ National Green Tribunal
प्रधान न्यायपीठ/ Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg
नई दिल्ली/ New Delhi – 110001

NGT/PB/92/Admin/2014 (pt.) 1461

14th August ,2019

CIRCULAR

Sub: Advertisement for engagement of Consultants, Stenographers on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited for the following posts as per the eligibility criteria mentioned against each:

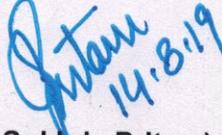
Sl. No	Name of the posts & Number	Eligibility	Place of assignment	Remuneration
I.	Consultant- 02	Retired Government official having experience of working in Courts /Tribunals / Central Govt/ State Govt/ as per the requirement of assignment	National Green Tribunal Principal Bench, New Delhi	Last Pay Drawn- Pension + Dearness Allowance
II.	Stenographer- 02	10 years of experience. Preference will be given to Stenos who have dealt with dictation & typing of legal orders.	National Green Tribunal Principal Bench, New Delhi	Rs. 50,000/-& above depending upon merit.

2. The terms and conditions for the above engagement shall be as follows:
- The person engaged shall perform their duties as assigned by the controlling officer from time to time.
 - The working hours of the NGT shall be from 9:30 AM to 5:00 PM with lunch break of 30 minutes from 1:30 PM to 2:00 PM with Saturday working (except 2nd Saturday).
 - One casual leave shall be given in a month, to be availed with prior permission.
 - In special circumstances, they can be called for service on holidays or duties can be assigned beyond normal working hours. They are required to mark the biometric attendance.
 - The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
 - National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.

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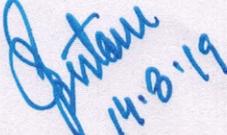
- vii. He/She shall perform his obligation with all necessary skills, diligence, efficiency and economy.
- viii. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
- ix. He/She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
- xi. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

3. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the "Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 05/09/2019 (5:00 PM)."


(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar General, NGT, PB, New Delhi
4. Ld. Registrar of all Zonal Benches (Bhopal/Chennai/Kolkata/Pune) to notify on the Notice Board.
5. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IPB, Jor Bagh, New Delhi.
6. Deputy Registrar, NGT, PB, New Delhi
7. Consultant, Accounts Section/ Administration Section
8. All Section In-charge, NGT, PB
9. Computer In-charge for uploading on the website
10. Guard file
11. Concerned Office File (92 Vol.-IV)


(Dr. Sukhda Pritam)
Deputy Registrar

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली-110001

**APPLICATION FORM FOR ENGAGEMENT OF CONSULTANT/ STENOGRAPHER/ SENIOR LEGAL
RESEARCHER ON CONTRACTUAL BASIS**

NOTICE DATED: 14 /08/2019

POST APPLIED FOR :

1. Name (in block letters) :
2. Father's/ Husband Name :
3. Gender :
4. Category :
5. Postal Address (For correspondence) :
6. Contact No. (Mobile & Landline) :
6. Permanent Address :
- (Alternative Contact No.) :
7. E-mail id :
8. Fax No. :
9. Date of Birth (as on 05/09/2019) :

Years Months Days



10. Educational Qualification:

Exam Passed	Board/ University	Year of passing	Subjects	Division	Percentage

11. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Subjects	Division	Percentage

12. Experience:

Post held	From	To	Scale of Pay/ consolidate pay	Ministry/Department	Subject handled (in brief)

13 Any Other Information
(Please attach separate sheet, if required)

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DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(Signature)

Date:.....

Place:.....

(Please enclose photocopies, self-certified documents in support of educational qualifications and experience etc.)